IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-III

CP-283/(ND)/2017

In the matter of :

Ashoka Pulp & Papers (P) Ltd & Ors.

.. PETITIONER

Vs.

M/s. Brij Bhushan Gupta & Ors.

.. RESPONDENT

SECTION:

Under Section 241 (1)

Order delivered on 09.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Sanjay Agnihotri, Advocate

Mr. Rakesh Kumar, Advocate

For the Respondent/Corporate Debtor: Mr. B.S. Goyal, PCS

For the RD (North)

ORDER

Learned Counsel for the petitioner is present. In relation to this petition, the petitioner seeks to withdraw the same. Based on the said request, the petition is dismissed as withdrawn.

R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 9.10.2017